

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/63(KB)2014
IVN.P/2(KB)2024,
IA(COMPANIES.ACT)/170(KB)2023,
EP/1(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	SHYAM SARAN GUPTA & ORS. VS TIRUPATI INVESTMENT & TRADE LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Nirmalya Dasgupta, Adv. : For Petitioner
Mr. Debanath Dey, Adv.

Ms. Madhuri Pandey, PCS : For Intervenor in IVN.2/2024

Mr. Jitendra Patnaik, Adv. : For Respondent No. 2
Ms. Pallavi Pain, Adv.

Ms. Manju Bhuteria, Adv. : For Respondent
Ms. Tanvi Luhariwala, Adv.

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Ld. Counsel for the parties state that the settlement process is underway and they seek some time for this.
3. At joint request, post this matter on **8/7/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)